

Shastri Bhawan, New Delhi  
Dated the 2<sup>nd</sup> February, 2018

**ORDER NO. 11/2018**

As per the orders of the Competent Authority, the following distribution of work is proposed with immediate effect:-

**DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS**

**1. ADVICE GROUPS**

<b>Group No.</b>	<b>Legal Advisers' Groups</b>	<b>Ministries and Subjects Assigned</b>
<b>I</b>	<b>Shri Ramayan Yadav, Additional Secretary</b>  1. Shri O. Venkateswarlu, DLA 2. Shri D.V. Rao, DLA (CBI) 3. Shri Surendra Kumar, ALA (DoP&T) 4. Shri Sohan Kumar Sharma, ALA (CBI)	<b>Subjects:</b> 1. <b>Conveyancing &amp; Contract Law Group</b> 2. <b>Service Law Group</b>
		<b>Ministries:</b> 1. Personnel, PG & Pensions (including CBI) 2. Central Information Commission 3. Staff Selection Commission 4. Union Public Service Commission. 5. All conveyancing matters and issues involving Interpretation of Contracts.
	<b>Shri Inder Kumar, Additional Secretary</b>  1. Shri R.K. Srivastava, DLA 2. Shri Mahesh Tyagi, DLA (LA-Defence) 3. Dr. P.K. Behera, DLA (Litigation-HC and CAT) 4. Shri Neeraj Kumar, DLA (CPWD) 5. Smt. Arti Chopra, ALA 6. Shri Amar Nath Pujari, ALA(D/o Estates) 7. Shri Pradeep Kumar Gangwar, ALA (Defence & Addl. Charge of NCB) 8. Shri Jeevan Ram, ALA (Lit. Lower Court Section) 9. Shri Brindaban, ALA (Lit. HC) 10. Ms. Renu Pandey, ALA (APO) 11. Shri Lal Chand Dabaria, ALA	<b>Subjects:</b> 1. <b>Agriculture and Consumer Law Group</b> 2. <b>Defence</b> 3. <b>Environment Law Group</b> 4. <b>Rural and Urban Development &amp; Estate Office Group</b> 5. <b>Litigation</b>

		<p><b>Ministries:</b></p> <ol style="list-style-type: none"> <li>1. Agriculture and Farmer's Welfare</li> <li>2. Consumer Affairs, Food and Public Distribution</li> <li>3. Defence</li> <li>4. Environment, Forest &amp; Climate Change</li> <li>5. Food Processing Industries</li> <li>6. Housing and Urban Poverty Enterprises</li> <li>7. Micro, Small and Medium Enterprises</li> <li>8. Niti Aayog &amp; Planning</li> <li>9. Rural Development</li> <li>10. Statistics and Programme Implementation</li> <li>11. Textiles</li> <li>12. Urban Development &amp; Directorate of Estate</li> <li>13. Merger of Tribunals</li> <li>14. LIMBS and Litigation in High Court, CAT &amp; District Courts</li> <li>15. National Litigation Policy</li> <li>16. Ministries/Departments and matters not otherwise specified.</li> </ol>
<b>III</b>	<b>Shri S.R. Mishra, Additional Secretary</b>	
	<ol style="list-style-type: none"> <li>1. Shri T.K. Malik, DLA</li> <li>2. Shri Y.K. Singh, DLA (Labour &amp; Arbitrator D.G.S&amp;D)</li> <li>3. Shri Neeraj Rawat, ALA</li> <li>4. Shri Bhupesh Varma, ALA</li> <li>5. Ms. Savita Rani Singal, ALA</li> </ol>	<p><b>Subjects:</b></p> <ol style="list-style-type: none"> <li>1. <b>Tourism, Transport Law and Policy Group</b></li> <li>2. <b>Labour Law Group</b></li> <li>3. <b>Social Justice and Welfare Group</b></li> <li>4. <b>Parliamentary Law Group</b></li> </ol> <p><b>Ministries:</b></p> <ol style="list-style-type: none"> <li>1. Civil Aviation</li> <li>2. Communications (Posts)</li> <li>3. HRD</li> <li>4. Labour and Employment</li> <li>5. Minority Affairs</li> <li>6. Panchayati Raj</li> <li>7. Road Transport &amp; Highways</li> <li>8. Skill Development and Entrepreneurship</li> <li>9. Shipping</li> <li>10. Social Justice and Empowerment</li> <li>11. Tourism</li> <li>12. Tribal Affairs</li> <li>13. <b>All Parliamentary Matters including Questions.</b></li> </ol>

